

Central Administrative Tribunal
Principal Bench

O.A. No. 2272 of 1997

New Delhi, dated this the 12th October, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Sunder Singh,
R/o 168, Mandawali Fazalpur,
Pandit Mohalla, Delhi-110092
(None appeared) .. Applicant

Versus

1. Union of India through
The Secretary,
Dept. of Posts,
Dak Bhawan,
New Delhi-110001.
2. The Chief Postmaster,
Indraprastha Head Post Office,
New Delhi-110002.
3. Union of India through the
Secretary,
Dept. of Personnel & Training,
Ministry of Personnel, Public Grievances
& Pensions, North Block,
New Delhi-110001. Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

None appeared for applicant even on second call when the case was called out. We note that none has been appearing on behalf of applicant for the last three consecutive occasions and today is the fourth occasion on which none appeared for applicant although it was for Possible Final Hearing.

In the absence of applicant and/or his counsel the O.A. is dismissed for default and non-prosecution.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)

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